

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2329

ANSWERED ON:08.12.2005

UNIFORM RATE

Badiga Shri Ramakrishna;Khaire Shri Chandrakant Bhaurao

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government proposes to fix uniform rate to be charged from customers by the cable operators in metros and rural areas to safeguard the interest of T.V. viewers;

(b) if so, the details thereof; and

(c) if not, reasons therefor?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a), (b) & (c): After 9.1.2004, the charges payable by cable subscribers to cable operators, and, in turn, by cable operators to multi system operators/broadcasters are regulated by the Telecom Regulatory Authority of India (TRAI) and not by the Government. TRAI has frozen the different rates that were prevalent in different parts of India, as on 26.12.2003 and has only allowed periodic escalations based upon a number of factors including inflation. Cable operators are required to comply with the Tariff Orders issued by TRAI, from time to time, which are available on its website (www.traigov.in).